



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 205/16	TP 80/17	Hearing	433(e)	ExxonMobil Lubricants Pvt.Ltd.Vs Wilworth Earth Movers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	HARISH N.N. 9845450587	PETITIONER	
2.	Sivaramakrishnan 7259899922	Respondent	

PCS for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that he will file an application in the Registry for setting aside the order passed placing the respondent ex-parte.

Both counsels reported that the matter is under talks of compromise.

List it on 01.08.2017.

  
MEMBER (J)

  
MEMBER (T)